

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) All Ministries/Departments of the Government of India including Bureau of Public Enterprises are being requested to nominate an officer of the rank of Deputy-Secretary as Liaison Officer for monitoring the reservation orders and to send a quarterly return in the prescribed proforma. These quarterly returns will be consolidated and monitored in the Special Cell being created in the Ministry of Labour.

Educated Unemployed in Bihar

5412. SHRI HARI NATH MISHRA: Will the Minister of LABOUR be pleased to state:

(a) whether the number of educated unemployed in Bihar State has registered an increase during the last few years;

(b) the present position in regard to educated unemployed according to Employment Exchanges;

(c) whether it is a fact that not all the educated unemployed get themselves registered and if so, the steps Government have taken or propose to take to get the approximate assessment of actual number of educated unemployed in the State; and

(d) the steps Government propose to take to find avenues of employment for the educated unemployed as also to give them some relief before providing them with employment?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) The number of Educated (Matriculates and above) Job-seekers (all of whom are not necessarily unemployed) who were on the live register of Employment Exchanges in Bihar State as on 31-12-1979 was 9.70 lakhs.

(c) As registration with the Employment Exchanges is voluntary, it is a fact that all the educated unemployed do not get themselves registered with the Employment Exchanges. In the Survey on Employment and Unemployment (32nd Round, July, 1977—June 1978), conducted by National Sample Survey Organisation, provision has been made to generate tables giving distribution of persons by general-cum-technical education and the activity status.

(d) The Plan 1980-85 is in the formulation stage. The creation of employment opportunities is one of the objectives of the new Plan. The effort of the Government is to provide more gainful employment and in that context, the question of providing unemployment allowance or any similar relief is not under consideration.

Memorandum from Coal Mines Employees' Union

5413. SHRI HANNAN MOLLAH: Will the Minister of LABOUR be pleased to state:

(a) whether Government have received a representation dated 15th May, 1980 from the Coal Mines Employees' Union;

(b) if so, the salient points raised therein; and

(c) the steps taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes.

(b) Review of the decision declining adjudication in the dispute on the need for having parity between the press and office employees of the Eastern Coalfields Ltd. for purpose of holidays.

(c) The Union filed a Writ Petition in May, 1979 in the Calcutta High Court challenging Government orders declining adjudication. The matter is

sub-judice and the judgement is awaited.

Charges for changing damaged Heart Valve in AIIMS, New Delhi

5414. SHRI VIRDHI CHANDER JAIN: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that All India Institute of Medical Sciences, New Delhi charges rupees ten thousand from every heart patient for the replacement of damaged heart valve ;

(b) if so, whether there is any provision for providing relief to poor patients; and

(c) if so, to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR):

(a) No. The expenditure on the treatment of a heart patient depends upon the nature of the ailment and the cost of treatment ranges between Rs. 5,000 to Rs. 15,000/-.

(b) and (c) As far as the All India Institute of National Sciences is concerned, the operations are done free of cost in the case of patients admitted in the General Wards who are charged at the rate of Rs. 5/- per day, per patient, which covers the cost of diet and all medicines. In case of indigent patients, these charges are also waived. Apart from this, there is a Poor Fund managed by the AIIMS Hospital Welfare Society which provides help to the poor patients up to a limit of Rs. 500/-.

जयपुर, कोटा, झालावाड़, भोपाल को जोड़ने वाली सड़क को राष्ट्रीय राजमार्ग घोषित किया जाना

5415. श्री अतुर्भुज : नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान सरकार राजस्थान

में परिवहन विकास को देखते हुये वर्ष 1972 से यह मांग कर रही है कि राजस्थान की राजधानी जयपुर और मध्य प्रदेश की राजधानी भोपाल को जोड़ने वाली जयपुर, कोटा, झालावाड़, भोपाल सड़क को राष्ट्रीय राजमार्ग घोषित किया जाए ;

(ख) क्या यह भी सच है कि मंत्रालय ने योजना आयोग से सिफारिश की थी कि उपरोक्त सड़क को राष्ट्रीय राजमार्ग घोषित किया जाए ;

(ग) क्या य भी सच है कि राज्य सड़क विकास निदेशक ने समय-समय पर यह विचार व्यक्त किए हैं ; और

(घ) यदि हां, तो इस उचित मांग के प्रति सरकार की क्या प्रतिक्रिया है और इसको राष्ट्रीय राजमार्ग कब घोषित किया जाएगा तथा कार्य कब आरम्भ किया जाएगा ?

नौबहन और परिवहन मंत्रालय में राज्य मंत्री (श्री बूटा सिंह) : (क) से (घ) राजस्थान सरकार निश्चय ही इस सड़क को राष्ट्रीय राजमार्ग घोषित करने की मांग करती रही है। लेकिन चूंकि मध्य प्रदेश का ब्योरा—भोपाल खंड पहले से ही राष्ट्रीय राजमार्ग संख्या 12 का एक भाग है, इसलिए राजस्थान सरकार के सुझाव का आशय असल में यह हो जाता है कि जयपुर—ब्योरा मार्ग को राष्ट्रीय राजमार्ग घोषित कर दिया जाए। इस मंत्रालय ने कुछ राजमार्गों को राष्ट्रीय राजमार्ग घोषित करने का जो प्रस्ताव बनाया है उनमें उक्त मार्ग भी है। लेकिन सरकार इस समय वित्तीय कठिनाइयों और अन्य प्राथमिकताओं के कारण अभी किसी भी नई सड़क को राष्ट्रीय राजमार्ग घोषित नहीं कर रही है।